

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6684  
ANSWERED ON:06.05.2010  
COMPLAINTS AGAINST REGISTERED CATERERS  
Deshmukh Shri K. D.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware of the fact that number of Indian Railways Catering and Tourism Corporation (IRCTC) registered caterers are sub-letting their licence to other small caterers particularly in Dehradun bound trains;
- (b) if so, the details of such instances reported, zone-wise and whether actions have been taken by the Railways against such companies; and
- (c) if so, the details in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): No, Madam. No complaints regarding sub-letting of pantry car licence particularly in Dehradun bound trains have been reported.
- (b) and (c): Do not arise.